GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 2385 TO BE ANSWERED ON 16TH MARCH, 2022

RIGHT OF WAY PERMISSIONS

2385. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is true that the one of the reasons for delay in broadband penetration is not getting Right of Way permissions(RoW);

(b) if so, the efforts being made by the Government to convince and persuade States for clearing permissions for RoW;

(c) whether any regular review meetings are held with service providers and other stakeholders on the progress of work and approvals; and

(d) if so, the details of States where the above problems are encountered by the Government and the service providers?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

(a) & (b) Yes Sir, Department of Telecommunication (DoT) is taking up the issue across States and Union Territories at various levels at regular intervals.

(c) & (d) Yes Sir, problems are encountered in most of the States/ Union Territories. The State Broadband Committee, chaired by Chief Secretaries are periodically reviewing the pending RoW applications.
